

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1036**

**TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2024/ SRAVANA 9, 1946 (SAKA)**

**HEATWAVE AS A NATIONAL DISASTER**

**1036        SHRI DEREK O' BRIEN:  
              SHRI MOHAMMED NADIMUL HAQUE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Government proposes to enumerate the total number of deaths due to heatwave in the last five years;**
- (b) whether Government proposes to declare heatwave as a national disaster to provide necessary relief work and compensation in case of deaths; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): This Ministry does not maintain any data, centrally on the number of deaths caused by various disasters. However, details of deaths due to Heat/Sun stroke during 2018-2022, as furnished by the State/Union Territories to the National Crime Records Bureau (NCRB) is given at Annexure-I.**

**(b) & (c): The list of 12 notified natural calamities in the guidelines issued by the Government for Constitution and Administration of State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF) for relief assistance, is based on the recommendations of the successive Finance Commissions. These natural calamities are cyclone, drought, earthquake, fire, flood, tsunami, hailstorm, landslides, avalanche, cloudburst, pest attack and frost & cold wave.**

**The issue of inclusion of a number of calamities in the eligible list of calamities for funding support from SDRF/ NDRF, like its predecessors, had been considered by the 15th Finance Commission. The Commission, was of the view that most of the calamities suggested by the States for inclusion in the list of notified calamities are State-specific or region- specific and can be difficult to quantify, as the scale of severity would vary from region to region. The Commission, inter-alia, had observed that the list of notified disasters eligible for funding from SDRF and NDRF covers the needs of the States to a large extent and thus did not find much merit in the request to expand its scope.**

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**However, considering the need for flexibility, the guidelines on SDRF provides that a State Government may use upto 10% of the annual allocation of SDRF for providing relief to the victims of natural disasters that they considers to be disasters within the local context in the State and which are not included in the notified list of disasters eligible for assistance from SDRF/ NDRF. As per approved norms, an ex-gratia of Rs. 4.00 lakh is provided to the next-of-kin of a person who die due to notified disaster, including a State notified local disaster of heatwave.**

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## Annexure-I

### State/UT wise deaths due to Heat/Sun Stroke during 2018-2022 as reported by States/Union Territories to the National Crime Bureau (NCRB)

SL	State/UT	2018	2019	2020	2021	2022
1	Andhra Pradesh	97	128	50	22	47
2	Arunachal Pradesh	0	0	0	0	0
3	Assam	0	3	0	0	1
4	Bihar	64	215	53	57	78
5	Chhattisgarh	1	16	3	2	11
6	Goa	0	0	0	0	0
7	Gujarat	31	27	12	8	5
8	Haryana	56	46	23	14	27
9	Himachal Pradesh	0	0	0	1	0
10	Jharkhand	42	88	23	33	47
11	Karnataka	0	4	1	0	2
12	Kerala	1	3	0	0	0
13	Madhya Pradesh	15	33	7	2	27
14	Maharashtra	128	159	56	37	90
15	Manipur	0	0	0	0	0
16	Meghalaya	4	0	0	0	0
17	Mizoram	0	0	0	0	0
18	Nagaland	0	0	0	0	0
19	Odisha	40	84	13	15	38
20	Punjab	38	90	110	91	130
21	Rajasthan	43	54	23	1	12
22	Sikkim	0	1	0	0	0
23	Tamil Nadu	0	0	0	2	2
24	Telangana #	107	156	98	43	62
25	Tripura	1	1	2	0	2
26	Uttar Pradesh	176	117	50	35	130
27	Uttarakhand	0	0	0	0	0
28	West Bengal	46	49	6	11	18
	<b>TOTAL STATE(S)</b>	<b>890</b>	<b>1274</b>	<b>530</b>	<b>374</b>	<b>729</b>
29	A & N Islands	0	0	0	0	0
30	Chandigarh	0	0	0	0	0
31	D&N Haveli and Daman&Diu @ +	0	0	0	0	0
32	Delhi UT	0	0	0	0	1
33	Jammu & Kashmir @ *	0	0	0	0	0
34	Ladakh @	-	-	0	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>
	<b>TOTAL (ALL INDIA)</b>	<b>890</b>	<b>1274</b>	<b>530</b>	<b>374</b>	<b>730</b>

As per data provided by States/UTs

'+' Combined data of erstwhile D & N HAVELI AND DAMAN & DIU UT during 2018-2019

\*\*' Data of erstwhile JAMMU & KASHMIR State Including LADAKH during 2018-2019

'#' Data of newly created State

'@' Data of newly created Union territory